

1	2	3	4
Punjab and Sind Bank	7%	59%	1,043
Punjab National Bank	7%	74%	13,973
State Bank of India	3%	79%	35,062
Syndicate Bank	6%	66%	4,262
UCO Bank	10%	75%	3,440
Union Bank of India	7%	66%	5,207
United Bank of India	9%	73%	2,023

Note: Figures cited above for PSBs exclude those for IDBI Bank Limited, which was re-categorised as a private sector bank by RBI with effect from 21.1.2019.

Source: RBI

Smart Contract System

216. SHRI PARTAP SINGH BAJWA: Will the Minister of FINANCE be pleased to state:

(a) whether the Ministry has developed a policy proposal on the smart contracts system; and

(b) if so, the details thereof and if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI ANURAG SINGH THAKUR): (a) and (b) Smart contracts involves using of new IT technologies like Block-chain, Machine Learning etc. No such policy proposal has been developed in the Ministry. Development of policies including IT based contract system is a continuous exercise considering the need for bringing in efficiencies, transparency and accountability.

Impact of payment banks on PSBs

217. SHRI ELAMARAM KAREEM: Will the Minister of FINANCE be pleased to state:

(a) the number of payment banks functioning in the country at present;

(b) the payment banks that have already been given approval but are yet to start their operations;